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C.A.No. 5920 OF 1998

ITEM No.2

Court No. 3

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A No.5 in Civil Appeal No.5920/1998

MOOLCHAND BAKHRU & ANR

Appellant (s)

VERSUS

ROHAN & ORS

Respondent (s)

(For directions & Office Report)

Date : 05/08/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s) In-person

For Respondent (s) Mr. Rajesh Prasad Singh,Adv.

Mr. K.L. Janjani,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.
.SP2

The application is totally misconceived.
It is, accordingly, dismissed.

.SP1

(Neelam Kawatra)
Court Master

(S. Krishnan)
Court Master